

FORM No. 28

**SUMMONS TO PRODUCE**

*(Section 91, Criminal Procedure Code)*

IN THE COURT OF THE ..... MAGISTRATE OF.....

Case No. .... of 20.....

*Complainant*

*Accused*

To

.....  
..... of.....

Whereas a complaint has been made before this Court that the accused has (is suspected to have) committed the offence of.....  
and it has been made to appear to this Court that the production of the undermentioned documents/things now in your possession or power is necessary/desirable for the purposes of the.....  
before this Court, you are hereby summoned to attend and produce (or cause to be produced) the said documents/things before this Court at 11 a.m. on the ..... day of..... 20.... Herein fail not.

Given under my hand and seal of the Court, this..... day of ..... 20....

(Seal)

Particulars of documents/things

*Magistrate*